

THE HIGH COURT OF KERALA

Kochi - 682 031

Dated – 22 / 04 / 2015

**PROCEEDINGS**

Judiciary – General Transfers of Sub Judges / CJMs – Orders issued.

**ORDER NO. B1- 60 / 2015(2)**

As part of the General Transfers, 2015 of the Sub Judge / Chief Judicial Magistrates, the following orders are issued. The officers at Column II are posted as shown against their names in column III. They will hand over charge of their offices to the officers at Column IV and take charge in their respective station from the officers shown in column V.

<i>I</i>	<i>II</i>	<i>III</i>	<i>IV</i>	<i>V</i>
Sl. No	Name and Designation	Post	Charge of column II to be handed over to	Charge to be taken from
1	Shri Vinayaka Rao R. Sub Judge, Kannur	Principal Sub Judge, Thrissur	Principal Sub Judge, Thalassery	Smt. Seetha P.N. (Sl.No.11)
2	Shri Sureshkumar S. Sub Judge, Pathanamthitta	Principal Sub Judge, Kottayam	Vacation Officer	Additional Sub Judge, Kottayam
3	Shri K.Kamanees, Sub Judge, Koyilandi	Principal Sub Judge, Ernakulam	Sub Judge, Vadakara	Shri Nazar J. (Sl.No.4)
4	Shri Nazar J., Principal Sub Judge, Ernakulam	Additional Sub Judge-I, Ernakulam	Shri K.Kamanees (Sl.No.3)	Shri C.K. Madhusoodanan (Sl.No.14)
5	Shri Joshy John Sub Judge on deputation as Secretary, DLSA, Kottayam	Sub Judge, Chengannur	Additional Sub Judge, Kottayam	Sub Judge, Mavelikkara
6	Smt. Minimol T.K. Principal Sub Judge, Kottayam	Addl.CJM (Chit cases), Thrissur	Additional Sub Judge, Kottayam	CJM, Thrissur
7	Smt. V.G.Sreedevi, Additional Sub Judge, Irinjalakuda	Secretary , DLSA Kottayam	Principal Sub Judge, Irinjalakuda	Additional Sub Judge, Kottayam

<i>I</i>	<i>II</i>	<i>III</i>	<i>IV</i>	<i>V</i>
8	Shri Prakash R.T., Secretary, DLSA, Thrissur	Sub Judge, Kattappana	Principal Sub Judge, Thrissur	Sub Judge, Thodupuzha
9	Shri P.Saidalavi Additional Sub Judge- II, Kozhikode	Addl.CJM, Thalassery	Principal Sub Judge, Kozhikode	CJM, Thalassery
10	Shri Vijayakumar V.N., Addl.CJM, Thalassery	Addl. Sub Judge, Irinjalakkuda	CJM, Thalassery	Principal Sub Judge, Irinjalakuda
11	Smt. Seetha P.N., Principal Sub Judge, Thrissur	Addl.Sub Judge-II, Thrissur	Shri Vinayaka Rao (Sl.No.1)	Smt. Bharati S. (Sl.No.18)
12	Shri Soman K. , Addl.CJM (Chit cases), Thrissur	Addl.Sub Judge-II, Kozhikode	CJM, Thrissur	Principal Sub Judge, Kozhikode
13	Shri P.K.Mohandas, Sub Judge, Kochi	Sub Judge, Alappuzha	Additional Sub Judge-III, Ernakulam	Sub Judge, Cherthala
14	Shri C.K. Madhusoodanan Addl.Sub Judge-I, Ernakulam	Sub Judge, Thiruvalla	Shri J.Nazar (Sl.No.4)	Vacation Officer
15	Shri Mohit C.S., Sub Judge, Alappuzha	Addl.Sub Judge-II, Ernakulam	Sub Judge, Cherthala	Additional Sub Judge-III, Ernakulam
16	Smt. A.S. Mallika, Sub Judge, Chengannur	Sub Judge, Kochi	Principal Sub Judge, Kottayam	Additional Sub Judge-III, Ernakulam
17	Smt. Lilly K., Sub Judge, Thiruvalla	Sub Judge, Kannur	Vacation Officer	Additional Sub Judge, Thalassery
18	Smt. Bharati S., Addl.Sub Judge-II, Thrissur	Prl. Sub Judge, N.Paravur	Smt.P.N.Seetha. (Sl.No.11)	Additional Sub Judge, N.Paravur
19	Shri. K.S.Madhu, Prl.Sub Judge, North Paravur	Sub Judge, Koyilandi	Additional Sub Judge, N.Paravur	Sub Judge, Vadakara
20	Shri. Syamlal S.R. Addl.Sub Judge-II, Ernakulam	Sub Judge, Pathanamthita	Additional Sub Judge-III, Ernakulam	Vacation Officer

I	II	III	IV	V
21	Shri C.Mujeeb Rahman, Sub Judge, Kattappana	Secretary, DLSA, Thrissur	Sub Judge, Thodpuzha	Principal Sub Judge, Thrissur

The Officers at Sl.No 1 to 3, 5,8,9,13, 14 & 16 to 20 are eligible for Special Pay for extra administrative work @ Rs.1,875/- per month in their new posts.

All officers at column III will continue to hold their full additional charges, till new officers take charge.

In the event of a relieving officer / relieved officer happens to be absent on the date of his taking charge / handing over charge, the respective officer may take / hand over charge from the officer who has been placed in full additional charge of the relieving / relieved officer / vacation officer on the day of absence.

( By Order )

  
N. Anil Kumar

Registrar( Subordinate Judiciary)

To

The Accountant General (A&E) Kerala, Thiruvananthapuram(21 copies)  
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.  
The Additional Chief Secretary to Government, Home (C) Department,  
Thiruvananthapuram ( with C/L)  
The Director of Public Relations, Thiruvananthapuram.  
The Director and Addl. Director of Kerala Judicial Academy.  
The Member Secretary, Kerala State Legal Services Authority, Ernakulam.  
The District Judges  
The Chief Judicial Magistrates of Thrissur & Thalassery  
The Officers and court concerned.  
The Private Secretary to the Hon'ble the Chief Justice, High Court.  
The Public Relations Officer, High Court.  
The Confidential Assistants to the Registrars, High Court.  
The A5, B2, B3, B4, B5, C1, D2 , E1 & I1 seats & e-Courts Cell, High Court.  
The Administrative Records Section, High Court ( 2 copies )  
The Kerala Judicial Academy, High Court.

Copy submitted to :

The Honourable the Judges.